## GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

### LOK SABHA UNSTARRED QUESTION NO.689 TO BE ANSWERED ON 26<sup>TH</sup> FEBRUARY, 2016

#### **GRANT OF LICENCE FOR AYUSH**

# 689. SHRI RAJESHBHAI CHUDASAMA: SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the Government proposes to formulate uniform rules with regard to grant of licenses for manufacturing Ayurveda, Siddha, Unani and Homoeopathic drugs and to ensure their safety, quality and standards across the country; and
- (b) if so, the details thereof?

### **ANSWER**

# THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a) & (b): Regulatory provisions for Ayurveda, Siddha, Unani and Homoeopathic (ASU&H) drugs are already in place under the Drugs and Cosmetics Act, 1940, which is a Central Act applicable throughout the country. Rules 85-A to 85-I and Rules 151 to 159 of the Drugs and Cosmetics Rules, 1945 respectively provide the regulatory provisions for grant of license to manufacture Homoeopathic and Ayurveda, Siddha and Unani drugs respectively and promote their safety, quality and standards by enforcing Good Manufacturing Practices. The standards of Homoeopathic medicines to be complied with are prescribed in Schedule II of the Drugs & Cosmetics Act, 1940 and of Ayurveda, Siddha and Unani drugs in Rule 168 of the Drugs and Cosmetics Rules, 1945. Rule 158-B specifically prescribes the requirements of proof of safety and effectiveness of various categories of ASU drugs. Drugs & Cosmetics Rules pertaining to ASU&H drugs are amended in consultation with the respective Drugs Technical Advisory Board following a stipulated procedure. Ministry of AYUSH in the Central Government also provides financial support and guidance for quality control activities about Ayurvedic, Siddha, Unani and Homoeopathic drugs.